

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No.71/MP/2021

- Subject : Petition seeking directions to the Respondents for clearing the outstanding bills from August, 2011 to December, 2012 along with interest.
- Date of Hearing : **5.3.2024**
- Coram : Shri Jishnu Barua, Chairperson
Shri Arun Goyal, Member
Shri P. K. Singh, Member
- Petitioner : NILE Limited (NILE).
- Respondents : Transmission Corporation of Andhra Pradesh Limited (APTRANSCO) and 4 Ors.
- Parties Present : Shri D. Abhinav Rao, Advocate, Telangana Discoms
Shri Devadipta Das, Advocate, Telangana Discoms
Shri Sidhant Kumar, Advocate, AP Discoms
Ms. Eksha Kashyap, Advocate, AP Discoms

Record of Proceedings

None was present on behalf of the Petitioner despite notice.

2. The learned counsels for Respondents, AP Discoms and Telangana Discoms submitted that despite seeking an opportunity, no rejoinder has been filed by the Petitioner in the matter. Learned counsel requested that the matter be listed for final argument.
3. After hearing the learned counsels for Respondents, AP Discoms and Telangana Discoms, the Commission adjourned the matter and granted the Petitioner a last opportunity to file its rejoinder, if any, within two weeks in terms of the liberty granted by the Commission vide Record of the Proceedings for the hearing dated 14.2.2024.
4. The Petition will be listed for the hearing on **26.4.2024**.

By order of the Commission
Sd/-
(T.D. Pant)
Joint Chief (Law)